

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
For The Attention of The Stakeholders of **RLS Alloys Private Limited**

RELEVANT PARTICULARS	
1	Name of Corporate Debtor RLS Alloys Private Limited
2	Date of Incorporation of Corporate Debtor 15/02/2006
3	Authority under which Corporate Debtor is Incorporated / Registered ROC – Chennai, Tamilnadu
4	Corporate Identity number / Limited Liability Identity Number of Corporate Debtor U27108TN2006PTC058862
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor S.F.No. 118/1,2,3, Sethurapatti Road, Fathima Nagar, Trichy, Tiruchirappalli, Tamilnadu – 620 012
6	Date of Closure of Insolvency Resolution Process 01/06/2019
7	Liquidation Commencement Date of Corporate Debtor 14/06/2019 (Order Received on 15/06/2019)
8	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator Ramasamy Shanmuggam No. 207, 1 st Floor Thirukumaran Building, 11-F, Mettur Road, Near Kalyan Silks, Erode- 638 011, Tamil Nadu Email : shanmuggam@yahoo.co.in , Cell No – 94433 04856 IP No :IBBI/IPA-001/IP-P00811/2017-2018/11378
9	Last Date for Submission of Claims 13/07/2019

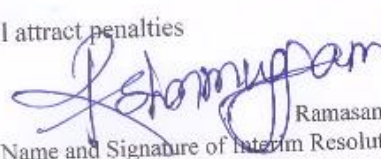
Notice is hereby given that the Hon'ble National Company Law Tribunal Chennai Bench has ordered the commencement of liquidation of the **RLS Alloys Private Limited** on **14/06/2019**

The stakeholders of **RLS Alloys Private Limited** are hereby called upon to submit a proof of their claims, on or before **13/07/2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The forms can be downloaded from the website: <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties

Place : Erode
Date : 18/06/2019


Ramasamy Shanmuggam
Name and Signature of Interim Resolution Professional
IP No :IBBI/IPA-001/IP-P00811/2017-2018/11378
(Liquidator of RLS Alloys Private Limited)



RAMASAMY SHANMUGGAM, M.Com., F.C.A., D.I.S.A., I.P.,
Chartered Accountant
Insolvency Professional,
Erode - 638 011.
I.P. Reg. No. IP-P00811/2017-18/11378